

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 35 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2021

Name of the Company: Shriram Makadu Chitte & Ors
V/s
Sunshine Hi-Tech Infracon Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

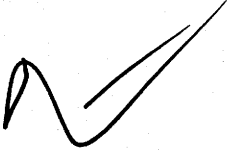
Learned Counsel Mr. Sunil Bhavsar appeared for the Financial Creditor.

No one appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 02.06.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 5th day of April, 2021.